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Title : Introduction of the Special Courts for Women Bill, 2006.

SHRIMATI KRISHNA TIRATH (KAROL BAGH): Sir, I beg to move for leave to introduce a Bill to provide for constitution of special courts for women and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for constitution of special courts for women and for matters connected therewith."

The motion was adopted.

SHRIMATI KRISHNA TIRATH : Sir, I introduce the Bill.

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